

PATNA HIGH COURT, PATNA

NOTIFICATION

Dated: 13.04.2018

No. 151 A: The Judicial Officers of the rank of Civil Judge (Junior Division) named in column no.2 of the table given below are hereby transferred as Judicial Magistrate in the Judgeships and stations mentioned in column no.3 of the table.

Further in exercise of the powers conferred under Sub-Section (3) of Section 11 of the Code of Criminal Procedure, 1973 (Act 2 of 1974) the High Court are pleased to confer upon the officers named below, the powers of a Judicial Magistrate of the 1st Class for the district noted against their names in column no.4 of the table.

Sl. No.	Name of the Officers with designation and present place of posting with judgeship.	(a) Designation at the new station. (b) Place where the Officer is to be ordinarily stationed. (c) Name of the Judgeship in which posted.	Name of the District
1.	2.	3.	4.
1.	Sri Ashok Kumar I S.D.J.M., Uda-kishunganj (Madhepura)	(a) Judicial Magistrate (b) Patna (c) Patna	Patna
2.	Sri Ranjit Kumar I Munsif, Sheikhpura (Sheikhpura)	(a) Judicial Magistrate (b) Sheohar (c) Sheohar	Sheohar
3.	Sri Sanjeev Kumar Chandriyavi Munsif, Kahalgaon (Bhagalpur)	(a) Judicial Magistrate (b) Patna City (c) Patna	Patna
4.	Sri Akhilesh Kumar Pandey S.D.J.M., Araria (Araria)	(a) Judicial Magistrate (b) Patna (c) Patna	Patna
5.	Sri Nagesh Pratap Singh S.D.J.M., Saharsa (Saharsa)	(a) Judicial Magistrate (b) Patna (c) Patna	Patna
6.	Sri Waseem Akram Khan Munsif, Bagaha (West Champaran)	(a) Judicial Magistrate (b) Sikrahana (c) East Champaran	East Champaran
7.	Sri Kavindra Kumar J.M. 1 st Class, Dehri (Rohtas)	(a) Judicial Magistrate (b) PooPri (c) Sitamarhi	Sitamarhi
8.	Ms. Divya Shekhar J.M. 1 st -cum-A.M., Chapra (Saran)	(a) Judicial Magistrate (b) Muzaffarpur (East) (c) Muzaffarpur	Muzaffarpur

9.	Ms. Savita Rani J.M. 1 st Class, Patna City (Patna)	(a) Judicial Magistrate (b) Ara (c) Bhojpur	Bhojpur
10.	Sri Naresh Mahto Munsif-cum-J.M. 1 st Class, Lakhisarai (Lakhisarai)	(a) Judicial Magistrate (b) Manjhaul (c) Begusarai	Begusarai
11.	Ms. Vibha Rani J.M. 1 st Class, Jehanabad (Jehanabad)	(a) Judicial Magistrate (b) Sasaram (c) Rohtas	Rohtas
12.	Sri Ashish Kumar Agnihotri J.M. 1 st -cum-A.M., Purnea (Purnea)	(a) Judicial Magistrate (b) Arwal (c) Jehanabad	Arwal
13.	Sri Bhupendra Nath Tripathi J.M. 1 st -cum-A.M., Samastipur (Samastipur)	(a) Judicial Magistrate (b) Masaurhi (c) Patna	Patna

**By order of the High Court,
Sd/- B.B. Pathak
Registrar General**

Memo No. 29149-29182 / **Dated, Patna the** 13.04. **2018**

Copy forwarded to the Principal Secretary to the Govt. of Bihar, Department of General Administration, Patna / Secretary to the Govt. of Bihar, Law Department, Patna / A.G. (A&E) Bihar, G. A. 7, Birchand Patel Marg, Patna / Under Secretary Personal Claims and Pay fixation Cell '3', Finance Department, Govt. of Bihar, Patna / Registrar (Vigilance), Patna High Court, Patna / Registrar (Administration), Patna High Court, Patna / Registrar (Appointment), Patna High Court, Patna / Registrar (I.T.)-cum-C.P.C., Patna High Court, Patna / Registrar-cum-Secretary, Patna High Court Legal Services Committee, Patna / Joint Registrar -cum- P.P.S. to Hon'ble the Chief Justice, Patna High Court, Patna / District and Sessions Judges, Ara / Patna / Madhepura / Sheikhpura / Sheohar / Bhagalpur / Muzaffarpur / Sitamarhi / Saran / Araria / Saharsa / Lakhisarai / Begusarai / Sasaram / Jehanabad / Purnea / Samastipur / West Champaran / East Champaran / Buxar / Section Officer, J.O.S.R.R, Patna High Court, Patna / Section Officer, Monitoring Cell II, Patna High Court, Patna / Section Officer, Computer Cell, Patna High Court, Patna / Senior Programmer, Patna High Court, Patna for information (and communication to the officers concerned).

The officers may be directed to make over charge of their offices in such a way so as to join their new assignments within 21 days of the receipt of the first communication of the Court's notification.

Representation dated 23.01.2018 of Sri Akhilesh Kumar Pandey, S.D.J.M., Araria has been allowed and he is not entitled for T.A.

Representation dated 10.01.2018 of Sri Nagesh Pratap Singh, S.D.J.M., Saharsa has been allowed and he is not entitled for T.A.

Representation dated 29.01.2018 of Ms. Supriya Goswami, J.M. I, Patna has been allowed and her transfer has been stayed for one year.

Representation dated 31.01.2018 of Ms. Madhavi Singh, J.M. I, Patna has been allowed and her transfer has been stayed for one year.

Representation dated 05.02.2018 of Ms. Vibha Rani, J.M. 1st Class, Jehanabad has been allowed and she is not entitled for T.A.

Representation dated 23.01.2018 of Sri Ashish Kumar Agnihotri, J.M. I-cum-A.M., Purnea has been allowed and he is not entitled for T.A.

Representation dated 04.01.208 of Ms. Ritu Kumari, J.M. 1st Class, Buxar for transfer has been rejected.)

(-) For D. Js. concerned only.

By order of the High Court,


Registrar General